

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A.990 of 1996

Date of Order: 15-01-98.

SINGLE BENCH

Present: Hon'ble Mr.Justice S.N.Mallick, Vice-Chairman.

ASHOK KUMAR MAJEE

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr.P.C.Maiti, counsel/
Mr.T.K.Biswas, counsel.

For the respondents: Mrs.U.Sanyal, counsel.

Heard on: 15-01-98.

O R D E R

S.N.Mallick, V.C.

Division Bench is not sitting to-day.

It is submitted by the 1d.counsel appearing for the petitioner that he has received instructions from his client not to proceed with this application. Written instruction has been filed. Let it be kept with the record. Accordingly, the application is dismissed for 'non-prosecution'. No order as to costs.


(S.N. Mallick)
Vice-Chairman.